

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4292
ANSWERED ON:20.12.2011
DISPOSAL OF CWG FLATS
Gorakhnath Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total number of flats constructed in the Commonwealth Games village in New Delhi during the Commonwealth Games, 2010;
- (b) the share of the official and private builders in the construction;
- (c) the sanctioned and the actual cost for the construction of flats alongwith the present market value thereof; and
- (d) the scheme proposed by the Government to utilise/dispose of these flats?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Delhi Development Authority (DDA) has informed that out of the total 1168 flats constructed in Commonwealth Games Village, 711 flats are of DDA and the rest belongs to the Private Builder.

(c): DDA has also informed that the project was awarded through competitive bidding system to the Project Developer under Public Private Partnership Mode. The construction cost was borne by the Project Developer M/s Emaar MGF. A decision has been taken to dispose of these flats (DDA share) at the prevailing market rates. Around 100 flats of all categories would be put to auction/sealed bidding process to ascertain the on-going market rates of these flats.

(d): DDA has further informed that a number of requests have been received from Central Government/State Government/Public Sector Undertakings etc for allotment of these flats to them and therefore, a decision has been taken with the approval of Ministry of Urban Development to allot the flats of Commonwealth Games 2010 to the Central Government/State Government and their Subordinate Departments and Public Sector Undertakings.